

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-102
New IA-5266/2020
In
IB-236(ND)/2020

IN THE MATTER OF:

LIC Housing Finance Limited

Vs.

K V Developers Private Limited

....FINANCIAL CREDITOR

....CORPORATE DEBTOR

SECTION

U/s 7 IBC code 2016

Order delivered on 17.12.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/FC :

For the Respondent/CD :

For the Intervener/RP : Ms. Nikshubha Sethi, Adv., Mr. Rakesh Bajaj, Advocates.

ORDER

IA-5266/2020

Counsel for the Resolution Professional is present. The report with regard to composition of the CoC is taken on record, subject to just exceptions.

IA-5266/2020 stands **closed**.

-Sol-

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

-Sol-

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

Shammy

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-102
IA-5251/2020
In
IB-236(ND)/2020

IN THE MATTER OF:

LIC Housing Finance Limited

Vs.

K V Developers Private Limited

...FINANCIAL CREDITOR

...CORPORATE DEBTOR

SECTION

U/s 7 IBC code 2016

Order delivered on 17.12.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Intervener/RP

: Ms. Nikshubha Sethi, Adv., Mr. Rakesh Bajaj, Advocates.

For the Sus. Board of Director

: Mr. Ayush Shrivastava for suspended Directors, Mr. Aman Agarwal & Mr. Himanshu Agarwal.

ORDER

IA-5251/2020

Counsel for the Resolution Professional is present. Counsel for the Respondents/Suspended Board of Directors is present. It is submitted by the counsel that his clients are ready to co-operate and assist to provide information and documents and prayed for time to make compliance with the initial order passed by this Authority.

List the matter on 24th December, 2020.

-501-

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

-501-

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

Shammy